

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH

OA.No.2548 of 2000

New Delhi, this 17th day of April 2001

HON'BLE SHRI M.P.SINGH, MEMBER(A)

M.C.Bhatt
T.G.T.(English)
Kendriya Vidyalaya No.1
Haridwar

... Applicant

(By Advocate:Shri Anil Shrivastav)

versus

1. The Principal
Kendriya Vidyalaya No.1
Haridwar

2. The Commissioner
Kendriya Vidyalaya Sangathan
18 Institutional Area
Shaheed Jeet Singh Marg
New Delhi

... Respondents

ORDER(Oral)

Learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted. The OA is dismissed as withdrawn.


(M. P. Singh)
Member(A)

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